Declaration of Assets and Liabilities

Year 2021 - 22

1, MANISH KUMAR SINGH, son/dayshter/wife of HARESH PRASAD SINGH years, belonging to BTHAR LEGISLATIVE ASSEMBLY

service and presently working as OFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	12,000/	JULI KOMARI	_		_
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5B 4,000	_	_		_
(iii)	Bonds, Debentures and Shares in companies			of the second se		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC	LIC	and the state of t	The state of the s	
(v)	Motor Vehicles (details of make, etc.)	SCORPIO 53	_			-
(vi)	Jewellery (give details of weight and value)		2 5			66.5
(vii)	Other assets, such as values of claims / interests	-				_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Marish Kuma Singh

4/2/22

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	15 EX				_
(H)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	_		_	
(111)	Buildings (Commercial and residential) Location(s) • Survey /door number(s) • Extent (Total measurement) • Current market value	measurement of the property of		-		_
(iv)	Houses / Apartments, etc.  - Location(s)  - Survey /door number(s)  - Extent (Total measurement)  - Current market value					_
(v)	Others (such as interest in property)	-	_			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks			
1-7	(ii) Loans from financial institutions	CHOLA MANDLAM	400,000	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	_	
	(b) dues to departments dealing with supply of water		Christian	
	(c) dues to departments dealing with supply of electricity	_		

Manish Kumas Singl

	(d) dues to departments dealing with telephones	The second secon	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		The state of the s
	(f) Other dues, if any	_	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DFDPS 7616F	_
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		_
	(iii) Sales Tax (Only in case of proprietary business]		
	(iv) Property Tax	Annual contract of the second	

year upto which wea	
(iii) Sales Tax (Only case of proprietary business]	in
(iv) Property Tax	The property of the second section of the section
c. <u>Personal Detail</u>	
GPF/CPF/PRAN No. :-	110135365131
Gender :-	M (M/F)
Date of Birth :	2 8 0 3 1 9 8 9 (DD/MM/YYYY)
Class/Group :-	C (A/B/C)
Cadre :-	BIHAR LEGISLATIVE ASSEMBLY
	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District :-	SAMASTIPUR
I hereby declare knowledge and belief.	that the above details are true to the best of my
	signature Manish Kumor Singh
	Name of Employee: MANISH KUMAR STAGH
Place: PATNA	Designation: OFFICE ATTENDANT
Date: 02 02 2022	Department: B.L.A.
	took declaration form

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Mariel Kund Singl